

## RAJYA SABHA

*Thursday, 8th September, 2011/17 Bhadra, 1933 (Saka)*

The House Met at eleven of the clock,

MR. CHAIRMAN in the Chair.

### ORAL ANSWER TO A QUESTION

#### Report of the National Transport Development Policy Committee

\*501. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether as per a report prepared by the National Transport Development Policy Committee, poor maintenance of roads costs the country about Rs. 35,000 crore annually;

(b) if so, the reaction of Government/NHAI on the report of the Committee;

(c) whether Government proposes to take any effective measures to ensure that the roads are maintained in an efficient manner by changing policy etc.; and

(d) if so, further steps that Government proposes to take in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) to (d) A Statement is laid on the Table of the House.

#### *Statement*

(a) and (b) The National Transport Development Policy Committee (NTDPC), under the Chairmanship of Dr. Rakesh Mohan, has not yet submitted its report.

(c) and (d) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The non-plan allocations that are annually provided by the Ministry of Finance to this Ministry for Maintenance & Repair (M&R) of NHs are of the order of about 40% of the actual requirements.

This Ministry has taken up the issue of enhancing the allocations for M&R of NHs with the Ministry of Finance.

The Ministry has also taken a policy initiative to take up operation and maintenance of the developed stretches of NHs on Operate-Maintain-Transfer (OMT) basis through private sector participation, thereby leveraging the available resources.

MR. CHAIRMAN: Question 501. ...*(Interruptions)*... Question Hour, please.  
...*(Interruptions)*...

**श्री रवि शंकर प्रसाद:** सर, मैंने एक आग्रह किया है।...*(व्यवधान)*... यह बहुत गंभीर मुद्दा है।...*(व्यवधान)*...

MR. CHAIRMAN: This is Question Hour. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, he has given a notice for suspension of the Question Hour.  
...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Every time there is a problem during the Question Hour.  
...*(Interruptions)*...

MR. CHAIRMAN: Question 501. ...*(Interruptions)*...

**श्री रवि शंकर प्रसाद:** सर, मैंने एक आग्रह किया है।...*(व्यवधान)*... यह बहुत गंभीर मुद्दा है।...*(व्यवधान)*...

SHRI V. HANUMANTHA RAO: This is too much, Sir. ...*(Interruptions)*... Everyday it happens.  
...*(Interruptions)*... Every day there is this problem. ...*(Interruptions)*... We want Question Hour,  
Sir. ...*(Interruptions)*...

**श्री रवि शंकर प्रसाद:** सर, मैंने नोटिस दिया है।...*(व्यवधान)*... यह बहुत गंभीर विषय है।...*(व्यवधान)*... मैंने  
नोटिस दिया है।...*(व्यवधान)*...

MR. CHAIRMAN: Question 501. ...*(Interruptions)*... Supplementaries please.  
...*(Interruptions)*... Please allow the Question Hour to proceed. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: We want Question Hour, Sir. ...*(Interruptions)*...

SHRI RAVI SHANKAR PRASAD: Sir, a sitting Member has been arrested. ...*(Interruptions)*...

MR. CHAIRMAN: Please, let us have supplementary questions. ...*(Interruptions)*... Please  
allow the Question Hour to proceed. ...*(Interruptions)*... Please go back to your places.  
...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: We want Question Hour. ...*(Interruptions)*...

DR. JANARDHAN WAGHMARE: Sir, my right is being violated. ...*(Interruptions)*... It is my  
question. ...*(Interruptions)*...

MR. CHAIRMAN: Supplementaries please. ...*(Interruptions)*...

श्री रवि शंकर प्रसाद: अमर सिंह किसके लिए काम कर रहे थे? ...*(व्यवधान)*... अमर सिंह के पीछे कौन खड़ा था? ...*(व्यवधान)*...

डा. वी. भैत्रेयन: अमर सिंह के पीछे कौन था? ...*(व्यवधान)*...

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...*(Interruptions)*... Please go back to your places. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: We want Question Hour. ...*(Interruptions)*... Let the Question Hour proceed. ...*(Interruptions)*...

MR. CHAIRMAN: Please go back to your places.

...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Let the Question Hour proceed. ...*(Interruptions)*...

DR. JANARDHAN WAGHMARE: Sir, my right is being violated. ...*(Interruptions)*... It is my question. ...*(Interruptions)*...

MR. CHAIRMAN: Supplementaries please. ...*(Interruptions)*...

DR. JANARDHAN WAGHMARE: Sir, the condition of the National Highways in the country is not good. ...*(Interruptions)*...

MR. CHAIRMAN: The House is adjourned till 12.30 hrs.

The House then adjourned at four minutes past eleven of the clock.

#### WRITTEN ANSWERS TO STARRED QUESTIONS

##### Article 275(1) of the Constitution

\*502. SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether purpose of Article 275(1) of the Constitution has been fully fulfilled; and
- (b) if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI V. KISHORE CHANDRA DEO): (a) and (b) Article 275(1) of the Constitution of India provides for grants to State Governments from the